

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.410
TO BE ANSWERED ON 01/12/2015

Pollution by Five Star Hotels

410. SHRIMATI MALA RAJYALAXMI SHAH:
SHRI HARI MANJHI:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether it is mandatory for all hotels, particularly the five star ones in the National Capital Territory of Delhi (NCT) to install water treatment plants;
- (b) if so, whether all hotels in Delhi region have adequate treatment plants as per their water capacity and resources for pollution check;
- (c) whether periodic pollution checks are being conducted particularly in five star hotels;
- (d) if so, whether any action has been taken against the hotels polluting the environment; and
- (e) if so, the details thereof during the last two years?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

- (a) Yes Sir.
- (b) As per the adequacy report(s) of Delhi Pollution Control Committee (DPCC) empanelled consultants installed waste water treatment plants are adequate.
- (c) Yes Sir.
- (d) & (e) Random pollution checks are conducted by the DPCC. Action has been taken against the following hotels during the last two years for non-compliance of prescribed environmental standards:
 - (i) M/s Eros Resorts & Hotels Pvt. Ltd., 19 (Park Hotel), New Delhi-110001
 - (ii) Hotel Lalit, Barakhamba Avenue, New Delhi-110001
 - (iii) C.J International Hotels Ltd., (Hotel Le-Maridien), 8, Windsor Palace, New Delhi-110001
 - (iv) Hotel Imperial, Janpath, New Delhi-110001
 - (v) M/s Eros Hotel, Nehru Place, New Delhi-110019
 - (vi) Hotel Leela Venture Ltd., Chanakyapuri, New Delhi-110021
 - (vii) Hotel Radisson Blu, District Centre, Paschim Vihar, New Delhi-110063.
 - (viii) Divine Infracon Pvt. Ltd., Plot No. 4, Sector-13, Dwarka, New Delh-110075.
 - (ix) Vivanta by Taj Hotel, Sector 21, Metro Station Complex, Dwarka, New Delhi-110075